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# The Assam Gazette

# তাসাধাৰণ EXTRAORDINARY

প্ৰাপ্ত-কত্ৰ, ছব দ্বাৰা প্ৰকাশিত

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No. 103 Dispur, Wednesday, 28th June, 1978, 7th Asadha,
1900 (S. E.)

## GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

### NOTIFICATION

The 27th June 1978

No.LGL.98/78/12.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

#### ASSAM ACT V OF 1978

(Received the assent of the Governor on 25th June, 1978)
THE ASSAM APPROPRIATION (NO II) ACT, 1978

An

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the services of the year ending on the thirty-first day of March, 1979.

Be it enacted in the Twenty-ninth Year of the Republic of India as follows:—

Short title 1. (1) This Act may be called the Assam Appropriation and com- (No. II) Act, 1978.

(2) It shall come into force with effect from 1st April, 1978.

Withdrawal of Rs.409,49, of Assam, there may be paid and applied sums not exceeding 19,200 out of the Consolidated Fund those specified in column (3) of the Schedule amounting in the aggregate [inclusive of the sum specified in column (3) to the of the State of Assam Appropriation (Vote-on-Account) Act, 1978] to the of Assam for sum of Rupees four hundred nine crores, forty nine lakhs, the financial nineteen thousand and two hundred only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1979 in respect of the services specified in column (2) of the Schedule.

Appropria- 3. The sums, authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1979.

SCHEDULE (1) (3) (2) Grant Services and purposes Sums not exceeding No. (Major Heads) Voted by the Charged on the Total Assembly Consolidated Fund Rs. Rs. Rs. 1 211-State Legislature 37,85,200 Revenue 37,07,000 78,200 259—Public Works (II) 212—Governor Revenue 4,24,200 4,24,200 213-Council of Ministers 17,02,000 17,02,000 Revenue .. (I) Personnel (S.A.A.). 213—Council of Ministers (II) Finance. 26,700 Revenue 26,700 40,20,900 -Administration of 1,35,59,400 Revenue 95,38,500 Justice. 5 215—Elections 44,14,400 44,14,400 Revenue 220-Collection of Taxes 4,68,400 Revenue 4,68,400 on Income and Expenditure.

(1)	(2)		(3)				
Grant	Services and purposes		Sun	not excee	ding		
No.	(Major Heads)		Voted the Assem	by Charged ably the Cons dated Fu	oli-		
			Rs.	Rs.	Rs.		
7	229—Land Revenue						
	304—Other General Economic Services, III— Land Ceiling	Revenue	5,13,15,2	200 12,000	5,13,27,200		
	504—Capital Outlay on other General Economic Services.	Capital		0.00	6.01		
**	230—Stamps and Registration (I) Stamps.	Revenue	6,61,500	) •••	6,61,500		
9	230—Stamps and Registration (II) Registration.	Revenue	18,35,20	0	18,35,200		
10	239—State Excise						
	283—Housing—C- Government Residential Buildings (II)	Revenue	49,93,40	00	49,93,400		
II	235—Collection of other Taxes on Property and Capital Transaction.	Laft?					
LII.	240—Sales Tax	Revenue	70,91,0	000	70,91,000		
	245—Other Taxes and Duties on Commodities and Services (I)						
12	241—Taxes on Vehicles ]						
	265—Other Administrative Services-IV-Motor Garages		.92				
See Pro-Co	338—Road and Water Transport Services-A-Road Transport.	Revenue	2,12,77,	700	2,12,77,700		
	338—Road and Water Transport   Services-B-Water Transport. J			y230 252			
	538—Capital Outlay on Road and Water Transport Services.	Capita	1 53,70,0	000	53,70,000		
13	245—Other Taxes and Duties on Commodities and Services (II)		ue 4,47,1	.00	4,47,100		
14	247—Other Fiscal Services -2B- Promotion of Small Savings.	Reven	ue 2,35,	100	2,35,100		
15	247—Other Fiscal Services (II) Directorate of Financial Inspection.	Reven	ue 2,90,	600	2,90,600		
	249—Interest payment	Reven	ue	32,33,00,00	0 32,33,00,000		
	251 Public Service Commission.	Reven	ue	10,25,00	0 10,25,000		

(1)	(2)		(3)			
Grant	Per poses		-	s not exceeding		
No,	(Major heads)		Voted by the Assembly	Charged the Con lidated Fi	SO=	
16	252—Secretariat General Services		Rs.	Rs,	Rs.	
	276—Secretariat Social and Community Services.	Revenue	2,48,30,900		2,48,30,900	
17	296—Secretariat Economic Services (I) 253—District Administration.	Power	2 11 70 700		0.41.50.500	
1/		Revenue	2,11,79,700	6+0	2,11,79,700	
18	254—Treasury and Accounts Administration.	Revenue	69,06,400	649	69,06,400	
19	255—Police	Revenue	20,45,84,700	2,000	20,45,86,700	
20	256—Jails (I)	Revenue	1,38,65,100		1,38,65,100	
21	256—Jails (II)	Revenue	1,000		1,000	
22	258—Stationery and Printing	Revenue	1,07,60,500		1,07,60,500	
23	259—Public Works (I)	,				
	277—Education (III)	1				
	280—Medical (II)	Revenue	6,01,90,400	50,000	6,02,40,400	
	282—Public Health, Sanitation and Water Supply-A- Public Health and Sani- tation (II) 459—Capital Outlay on Publi Works.					
	477—Capital Outlay on Education, Art and Gulture.					
	480—Capital Outlay on Medical	Capital	5,60,55,200	6+8	5,60,55,200	
	481—Capital Outlay on Family Welfare.					
	482—Capital Outlay on Public Health, Sanitation and Water Supply 488—Capital Outlay on Social Security and Welfare-E Other Social Security and Welfare Programme.					
	495—Capital Outlay on Other Social and Community Services.					
	510—Capital Outlay on Anima Husbandry.	al				
	544—Capital Outlay on other Transport and Communication Services.	-	·· description of the control of the			

(1)	(2)	Sums	(3) Sums not exceeding			
Gra No.			by the Assembly C	Charged on the Consolidated Fund	1-	
			Rs.	Rs.	Rs.	
24	260-Fire Protection and Control.	Revenue	60,55,000		60,55,000	
25	265—Other Administrative Services- I- Vigilance.	Revenue	30,100		30,100	
26	265—Other Administrative Services II-Civil Defence and Home Guards.	Revenue	91,25,000		91,25,000	
27	265—Other Administrative Services -V-Motor Garages (G.A.D.)	Revenue	1,90,000	••	1,90,000	
28	265—Other Administrative Services-VI-Guest Houses.	Revenue	19,60,600	••	19,60,600	
29	265 Other Administrative Services-VII-Training.	Revenue	3,79,000		3,79,000	
30	265—Other Administrative Services-VIII-Other Expenditure, Lotteries, etc.		26,85,900		26,85,900	
31	266—Pensions and Other Retire ment Benefits.	Revenue	2,50,14,700	1.37,000	2,51,51,700	
32	267—Aid Materials	Revenue	42,40,000		42,40,000	
33	268—Miscellaneous General Services.	Revenue	51,72,000		51,72,000	
34	277—Education-I	Revenue	57,75,67,800		57,75,67,800	
	677—Loans for Education, Art and Culture.	Capital	8,48,000		8,48,000	
35	278—Art and Culture (I)	Revenue	44,86,200		44,86,200	
36	278—Art and Culture (II)	Revenue	1,00,000		1,00,000	
37	280—Medical (I)	1				
	281—Family Welfare	1				
	282—Public Health, Sanitation and Water Supply(I)A-Public Health, and Sanitation	Revenue	22,79,17,100		22,79,17,100	
	282—Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply (I) Health Department.					
	277—Education-F-Technical Education (II)	}	Modern and W. Market W. Ma			
	682—Loans for Public Health, Sanitation and Water Supply (I)	Capita	61,00,000		61,00,000	

(1)	(2)				(3)		
				Sums	not exc	eeg	
Grant	Services and purposes			Voted by	Charge	d Total	
No.	(Major Heads)				on the C		
			Assembly		solidated		
					Fund		
				Rs.	Rs.	Rs.	
38	282-Public Health, Sanitation and	1	Revenue	16,42,300		16,42,300	
	Water Supply-B-Sewerage						
	and Water Supply (II) T. & C. P.						
	the second second		G ' 1				
	682—Loans for Public Health, Sanitation and		Capital	•••	•••	0-0	
	Water Supply (II).						
20			Revenue	74,87,900		74,87,900	
39	283—Housing (I)-A-General.		Revenue	74,07,700		7-1,07,000	
	coo I C II		Comital	22 50 000		23,50,000	
	683—Loans for Housing		Capital	23,50,000			
40	283—Housing -C-Government	F	Revenue 1	,15,86,600	1	,15,86,600	
	Residential Buildings (III).						
	483-Capital Outlay on Housing	7					
	-A-Government Residential Buildings (I).	1	Capital 1	,62,82,700	1	,62,82,700	
	Buildings (1).	-	Gapitai i	,02,02,707		,02,03,	
	498—Capital Outlay on Co-operation	on					
	(II)	,					
41	283—Housing-C-Government		Revenue	***		• • • •	
	Residential Buildings (IV).						
	483—Capital Outlay on Housing	•••	Capital	•••	• • •		
	A-Government Residential Buildings (II).						
			D	2 00 000		2,00,000	
42	283—Housing-C-Government Residential Buildings (V).	• •	Revenue	2,00,000	0.0	2,00,000	
	Residential Buildings (177						
	483—Capital Outlay on Housing		Capital	15.00.000	~	15,00,000	
	A-Government Residential	010	Capital	15,00,000		,	
	Buildings (III).						
44	284—Urban Development		Revenue	69,89,500	010	69,89,500 .	
	684—Loans for Urban Develop-	•:•	Capital	3,00,000		3,00,000	
	ment.		Capital	0,00,000			
45	285-Information and Publicity	***	Revenue	39,26,000		39,26,000	
10	287—Labour and Employment	R	evenue 1.	86.72.400	1	,86,72,400	
46	287—Labour and Employment	0.0 1	evenue 19	,00,72,100		,00,72,100	
	0 110 1 17010	-					
47	288—Social Security and Welfare (I)-A-Civil Supplies.	Re	venue 1	.06.54.000	62,000	1,07,16,000	
		1				1,07,16,000	
	309—Food and Nutrition	1					
	709-Loans for Food and Nutri-	•.•	Capital	•••	•••	000	
	tion.						
-							

	(1) (2)		(3)	
		Sums not	exceed	ling
Grant No.	Services and purposes Voted by (Major Heads) Asser		arged on nsolidate Fund	the Total
48	288—Social Security and Welfare- Revenue 1, B-Relief and Rehabilitation of Displaced persons (II).	Rs. ,03,000	Rs.	Rs. 1,03,000
	and the first of the second se	80,000		3,80,000
	688—Loans for Social Security and Welfare (I).			
49	288—Social Security and Welfare- Revenue 2,92, C-Welfare of Scheduled Castes/ Scheduled Tribes and Other Backward Classes (III).	41,400		2,92,41,400
50	288-Social Security and welfare-Revenue 1,34, D-Social Welfare (P & D/ T.A & WBC)—IV.	,68,800		1,34,68,800
51	288—Social Security and Welfare- Revenue 33	3,86,800		33,86,800
52	D-Social Welfare (Excise)—V  288—Social Security and Welfare- E-Other Social Security Programme.  3	35 <b>,46,</b> 000		35,46,000
53	289—Relief on Account of Natural Revenue 1,25 Calamities.	5,00,000		1,25,00,000
	695—Loans for Social and Com- Capital 20, munity Services (I).	,00,000		20,00,000
54	295—Other Social and Community Revenue 3,	,10,000		3,10,000
55	Services. 296—Secretariat Economic Services Revenue 22,	,44,900		22,44,900
56	298—Co-operation Revenue 4,68	3,00,400		4,68,00,400
	498—Capital Outlay on Co-operation (I)  698—Loans to Co-operative Societies.  Capital 3,43	3,58,000	0+6	3,43,58,000
57	299—Special and Backward Areas Revenue 64 C-North Eastern Areas	1,13,500	***	64,13,500
	499—Capital Outlay on Special and Backward Areas.  -C-North Eastern Areas.  699—Loans for Special and Backward Areas-C-North Eastern Areas.	61,69,500	***	2,61,69,500

(1)	(2)		(3)
			Sums not exceeding
Grant No.	Services and purposes ((Major Heads)		Voted by Charged Total
			the on the Assembly Consolida-
		and the Wild	Rs. Rs. Rs.
58	304—Other General Economic Services-I-Statistics.	Revenue	77,41,500 77,41,500
59	Services-II-Weights and	Revenue	21,89,100 21,89,100
60	Measures. 304—Other General Economic Services-IV-Other expenditure.	Revenue	3,83,000 3,83,000
61	305—Agriculture	7	and the second second
		Revenue	12,88,37,000 12,88,37,000
	308—Area Development (I)	]	
	505—Capital Outlay on Agricul- ture.	1	
	705—Loans for Agriculture	Capital	36,00,000 36,00,000
62	306-Minor Irrigation	1	2 - 0-
	308—Area Development (II)  333—Irrigation, Navigation, Drainage and Flood Control Pro-	Revenue	2,85,21,700 2,85,21,700
	jects-B- Irrigation Projects (Non-Commercial)	}	
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (I)	1	Miles & representatives and the second of th
	533—Capital Outlay on Irriga- tion, Navigation, Drainage and Flood Control Projects B-Irrigation (Non-Commercial	Capital	22,90,00,000 22,90,00,000
63	307—Soil Conservation	Revenue	2,78,72,400 2,78,72,400
	506—Capital Outlay on Minor Irrigation, Soil Conserva- tion and Area Development (II)	Capital	1,53,64,000 1,53,64,000
64	310—Animal Husbandry	Revenue	5,52,09,200 5,52,09,200
	710—Loans for Animal Husban	Capital	20 vino 1 120-62
65	311—Dairy Development	Revenue	87,86,200 87,86,200
	711—Loans for Dairy Develop	Capital	end end

		IIIDOUL	001.14.		
(1)	(2)		Sums	not exce	eding
Gr: No			Voted by the Assembly	Charged on the Consolida	Total
			Rs.	Fund Rs.	Rs.
66	312—Fisheries	Revenue	1,44,03,400	• •	1,44,03,400
	512—Capital Outlay on Fisheries	Capital	12,00,000		12,00,000
67	313—Forests	Revenue	12,52,55,900		12,52,55,900
68	314—Community Development	Revenue	8,71,97,800	2,000	8,71,99,800
69	320—Industries-A-General	Revenue	61,86,200	0.0	61,86,200
	520—Capital Outlay on Indus- trial Research and Develop- ment.				
	523—Capital Outlay on Petro- leum, Chemical and Fer- tilizer Industries.				
	526—Capital Outlay on Consumer Industries.	120			
	530—Investment in Industrial Financial Corporation.	Capital	1,05,33,300	3 1000	1,05,33,300
	720—Loans for Industrial Research & Development.				
	722—Loans for Machinery Engineering Industries.				
	723—Loans for Petroleum, Chemical and Fertilizer Industries.				
	<ul> <li>725—Loans for Telecommunications and Electronic Industries.</li> <li>726—Loans for Consumer Industries.</li> </ul>	det) e			
70	321—Village and Small Industries-(I)—Sericulture and Weaving Industries.	Revenue	2,97,04,300	•••	2,97,04,300
	521—Capital Outlay on Village & Small Industries (I).	Capita	36,55,000	)	36,55,000
	721—Loans for Village & Small Industries (I).	Sapita	240 AR X 905	30, EE	30,33,000
71	321—Village and Small Industries—(II)—Cottage Industries.	Revenu	1,54,54,10	00 000	1,54,54,100
	521—Capital Outlay on Village and Small Industries (II) 721—Loans for Village and Small Industries (II).	> Capit	al 1,24,39,00	0	1,24,39,000

#### SCHEDULE-contd.

(1)	(2)		(3		
Grant No.	Services and purposes (Major Heals)	_	Voted by the Assembly	Charged on the Consolidated	Fotal
			Rs.	Fund Rs.	Rs.
72	328—Mines and Minerals-B-Regulation and Development of Mines.	Revenue	78,56,000	-Carelal Os	78,56,000
	528—Capital Outlay on Mining and Metallurgical Industries		4 04 00 000		44,94,00,000
	734—Loans for Power Projects. J	Capital 4	4,94,00,000	siemin 9-	11,34,00,000
73	333—Irrigation, Navigation, Drai- nage and Flood Control Pro- ject-G-Flood Control and Anti-Sea Erosion Project.	Revenue	5,76,05,900	- English Com - Calenda Com Mai Rest Lic Lacus	5,76,05,90)
•	533—Capital Outlay on Irriga- tion, Navigation, Drainage and Flood Control Pro- ject-G-Flood Control and Anti-Sea Erosion Project.	Capital	9,62,00,000		9,62,00,000
74	337—Roads and Bridges	Revenue	19,85,43,600		19,85,43,600
	537—Capital Outlay on Roads and Bridges*	Capital	11,57,21,000		11,57,21,000
75	339—Tourism	Revenue	11,39,000	0 3	11,39,000
76	363—Compensation and assignments to Local Bodies and Panchayati Raj Institutions.	Revenue	3,75,00,000		3,75,(0,000
77	484—Capital Outlay on Urban Development-G-Assam Capi- tal Construction.	Capital	50,00,000	al end. Peril	50,00,000
	603—Internal Debt of the State Government.	Capital	mar sound	8,46,55,900	8,46,55,900
	604—Loans and Advances from the Central Government.	Capital	abai ileas	21,10,83,100	21,10,83,100
78	766—Loans to Government Ser-	Capital	4,10,00,000	del elevsel	4,10,00,000
<b>7</b> 9	767—Miscellaneous loans	Capital	3,35,500	UEO LATERO	3,35,500
5,000	768—Inter-State Settlement	Capital		1,00,000	1,00,000
TO	OTAL EXPENDITURE FROM TH CONSOLIDATED FUND		99,66,900	52,49,52,300 4	109,49,19,200

U. TAHBILDAR,
Secretary to the Government of Assam,
Legislative Department.

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